

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 12324/2018

(Arising out of impugned final judgment and order dated 29-05-2017 in DBITA No. 641/2009 passed by the High Court Of Judicature For Rajasthan At Jaipur)

COMMISSIONER OF INCOME TAX, JAIPUR-III

Petitioner(s)

VERSUS

TAGORE CHILDREN ACADEMY SOCIETY, SURAJGARH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.87627/2018-CONDONATION OF DELAY IN FILING and IA No.87640/2018-CONDONATION OF DELAY IN REFILING)

Date : 09-07-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Aman Lekhi, ASG
 Ms. Vimla Sinha, Adv.
 Mr. O.P. Shukla, Adv.
 Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(C) No.11351/2018.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR